COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 143 OF 2016 &
IA NO. 310 OF 2016

Dated: 26th July, 2016

In the matter of:

Punjab State Power Corporation Ltd. **…. Appellant(s)**

Versus

M/s.Mokia Green Energy Pvt. Ltd. &Ors. **…. Respondent(s)**

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **14.09.2016.**

COURT MASTER